NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

128. I.A. 656/2021
IN C.P.(IB)-1138(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Bedmutha Industries Ltd

V/s.

Sham Elecktromech Pvt Ltd

SECTION 9 OF IBC, 2016

ORDER
Hearing Through: VC and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on **22.12.2023** further for hearing**.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//